

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3465
TO BE ANSWERED ON 16.03.2018

Categorisation of Industries on Basis of Emission

3465. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to categorize industries on the basis of industrial emission;
- (b) if so, the details thereof; and
- (c) the details of the action taken against the industries whose emission level is more than the permissible limits, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) and (b) The Ministry of Environment, Forest & Climate Change in consultation with the Central Pollution Control Board (CPCB) has categorized industries into Red, Orange, Green and White category based on their emissions, effluents, hazardous wastes generated, and consumption of resources. As per the categorization, 60 industrial sectors are categorized as Red category, 83 industrial sectors as Orange category, 63 industrial sectors as Green category and 36 industrial sectors as White category. The industries in Red, Orange and Green categories are required to seek Consent to Operate from State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) concerned, generally at an interval of 5, 10 and 15 years respectively.

(c) The industry specific environmental standards notified by the Ministry are enforced through the CPCB and the SPCBs/PCCs concerned through consent mechanism and regular monitoring. CPCB carries out random inspection of industries falling in the 17 category of highly polluting industries to verify compliance with the stipulated norms. Depending on the level of non-compliance, directions are issued under Section 5 of the Environment (Protection) Act, 1986 to the non-complying industry or under Section 18(1)(b) of the Air (Prevention and Control of Pollution) Act, 1981/ Water (Prevention and Control of Pollution) Act, 1974 to the SPCBs/PCCs concerned. During 2010-15, 1076 industries were inspected and 155 directions were issued to non-complying industries and 83 directions were issued to SPCBs. State-wise number of industrial inspections carried out and action taken for the period 2010-11 to 2014-15 is at Annexure-I.

CPCB has also issued directions to industries for installation of online Continuous Effluent/ Emission Monitoring System (CEMS). Since 2016-17, inspection of polluting industries are being carried out by CPCB based on computer generated alerts of violation of effluent and emission standards as recorded in CEMS. As on 09.03.2018, 317 industries were inspected under this programme and 173 directions were issued to non-complying industries and 1 direction to SPCB. State-wise number of industrial inspections carried out and action taken till 09.03.2018 is at Annexure-II.

ANNEXURE-I

ANNEXURE-I REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3465 DUE FOR ANSWER ON 16.3.2018 REGARDING 'CATEGORISATION OF INDUSTRIES ON BASIS OF EMISSION' RAISED BY SHRI KUNWAR PUSHPENDRA SINGH CHANDEL, HON'BLE MEMBER OF PARLIAMENT

Statewise Number of industries inspected under ESS to whom Directions under Section 5 & Sec 18(1)(b) issued during 2010-2015																			
Sl.N o.	Sector	2010-2011			2011-12			2012-13			2013-14			2014-15			Sub-Total		
		No. of Industries inspected	Sec 5	Sec 18(1)(b)	No. of Industries inspected	Sec 5	Sec 18(1)(b)	No. of Industries inspected	Sec 5	Sec 18(1)(b)	No. of Industries inspected	Sec 5	Sec 18(1)(b)	No. of Industries inspected	Sec 5	Sec 18(1)(b)	No. of Industries inspected	Sec 5	Sec 18(1)(b)
1	Andhra Pradesh	12	1	3	19	3	3	12	0	1	12	1	1	6	1	0	61	6	8
2	Arunachal Pradesh	0	0	0				2	0	0				0	0	0	2	0	0
3	Assam	16	3	2	15	1	0	16	4	0	8	1	1	5	1	0	60	10	3
4	Bihar	4	0	0	7	2	0	2	0	0	1	1	0	2	0	0	16	3	0
5	Chattisgarh	8	7	0	12	5	1	4	1	1	12	2	0	4	1	0	40	16	2
6	Delhi	0	0	0	4	0	0							0	0	0	4	0	0
7	Goa	0	0	0	4	0	0	4	0	0				0	0	0	8	0	0
8	Gujarat	13	1	2	13	3	2	16	1	1	16	3	0	12	0	0	70	8	5
9	Haryana	16	0	2	4	1	0	8	0	0	8	1	0	2	0	0	38	2	2
10	Himachal Pradesh	4	2	0				4	1	0	4	1	0	1	0	0	13	4	0
11	Jharkhand	4	2	0	6	4	0	2	0	0	5	0	0	5	0	0	22	6	0
12	Karnataka	8	1	1	4	1	2	8	1	0	4	2	0	7	1	0	31	6	3
13	Kerala	0	0	0	12	1	1	8	2	1	6	0	0	1	0	0	27	3	2
14	Madhya Pradesh	12	3	2	19	2	3	8	0	0	6	1	0	6	2	0	51	8	5
15	Maharashtra	35	8	6	35	6	6	32	4	1	22	2	1	9	3	0	133	23	14
16	Manipur	0	0	0										0	0	0	0	0	0
17	Meghalaya	0	0	0	6	1	1	3	0	0	3	0	0	0	0	0	12	1	1
18	Mizoram	0	0	0										0	0	0	0	0	0
19	Nagaland	0	0	0				1	1	0	1	0	0	0	0	0	2	1	0
20	Orissa	10	1	2	8	4	1	12	3	1	7	0	0	4	1	0	41	9	4
21	Pondicherry	0	0	0							4	1	0	1	0	0	5	1	0
22	Punjab	8	0	0	4	1	0	9	0	0	4	1	0	2	0	0	27	2	0
23	Rajasthan	28	2	1	16	2	1	36	1	2	20	0	1	7	0	0	107	5	5
24	Sikkim	0	0	0										0	0	0	0	0	0
25	Tamil Nadu	28	4	8	8	1	2	16	3	1	8	2	0	6	2	0	66	12	11
26	Tripura	6	1	0							4	0	0	0	0	0	10	1	0
27	Uttar Pradesh	17	4	2	28	7	4	15	2	1	21	0	1	10	4	0	91	17	8
28	Uttarakhand	0	0	0	8	2	1	6	0	1				3	0	0	17	2	2
29	West Bengal	29	2	4	28	3	3	27	2	0	25	1	0	13	1	1	122	9	8
	Total	258	42	35	260	50	31	251	26	11	201	20	5	106	17	1	1076	155	83

ANNEXURE-II

**ANNEXURE-II REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION
NO. 3465 DUE FOR ANSWER ON 16.3.2018 REGARDING 'CATEGORISATION OF
INDUSTRIES ON BASIS OF EMISSION' RAISED BY SHRI KUNWAR PUSHPENDRA
SINGH CHANDEL, HON'BLE MEMBER OF PARLIAMENT**

**State-wise No. of Industries inspected under SMS Alert and Action Taken
during 2016-17 and 2017-till 09.03.2018**

Sr. No.	Sector	2016-17			2017-till date		
		No. of Industries Inspected	U/s 5	U/s 18(1)(b)	No. of Industries Inspected	U/s 5	U/s 18(1)(b)
1	Andhra Pradesh	4	0	0	19	13	0
2	Assam	2	0	0	11	7	0
3	Bihar	0	0	0	2	0	0
4	Chhattisgarh	3	1	0	9	7	0
5	Delhi	0	0	0	1	0	0
6	Gujarat	15	1	0	21	23	0
7	Haryana	4	0	0	10	6	0
8	Himachal Pradesh	0	0	0	6	2	0
9	Jharkhand	1	0	0	16	11	0
10	Karnataka	4	1	0	13	8	0
11	Kerala	1	0	0	5	6	0
12	Mahdya Pradesh	2	0	0	12	7	0
13	Maharashtra	6	2	0	18	13	1
14	Meghalay	0	0	0	4	1	0
15	Odisha	1	0	0	17	12	0
16	Pudduchery	1	0	0	0	0	0
17	Punjab	2	0	0	10	6	0
18	Rajasthan	9	1	0	11	6	0
19	Tamil Nadu	9	1	0	12	7	0
20	Telengana	2	0	0	8	8	0
21	Uttar Pradesh	3	1	0	19	6	0
22	Uttarakhand	0	0	0	1	1	0
23	West Bengal	1	1	0	22	14	0
TOTAL		70	9	0	247	164	1